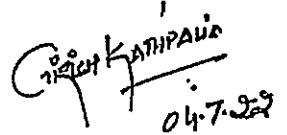


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.
TIS HAZARI COURTS

ORDER

The Voluntary Retirement of Sh. Saryu Prasad S/o Sh. Pyare Lal, (E.C. No. 13569) Judicial Assistant of this office is hereby accepted on his request and he stands relieved from his official duties w.e.f. 04.07.2022 (A/N).


04.7.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)/Delhi

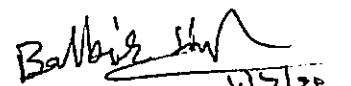
51031-057
No. _____ Admn. II/PF/Ret./2022

Delhi, Dated the 04.07.22

04 JUL 2022

Copy forwarded for information and necessary action to:

- 1 Office of the Ld. Principal District & Sessions Judge:- North, North-West, West, New Delhi, South, South-East, East, North-East, South-West, Shahdara and Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, North-West District, Rohini Courts, Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, North-West District, Rohini Courts, Delhi with the direction to inform the Housing Department in case, the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, North-West District, Rohini Courts, Delhi.
- 5 The Sr. A.O. (Judicial) / A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 6 Dealing Assistants- ACRs Seat, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn- II), District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, North-West District, Rohini Courts, Delhi, for further necessary action.
- 8 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 9 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 11 Dealing Assistant Layers Seat, THC, Delhi.
- 12 Pension Cell, North-West District, Rohini Courts, Delhi.
- 13 Sh. Saryu Prasad S/o Sh. Pyare Lal, (E.C. No. 13569) Judicial Assistant in Record Room, North-West, Rohini Courts, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.


04/7/22

(Balbir Singh Shalar)
A.O. (Judicial) (Admn-II)

O/ o Principal District & Sessions Judges (HQs)/Delhi